

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 163 of 2020**

**In the matter of:**

**Amarjeet Singh Keer**

**....Appellant**

**Vs.**

**Keer Ventures Pvt. Ltd. & Ors.**

**...Respondents**

**Present**

**For Appellants: Mr. Sanjay R Hegde, Sr. Advocate along with Mr. Aditya Manubarwala, Mr. Pranjal Kishore, Mr. Sahil Mahajan, Mr. Paresh Balakrishna Thakar & Mr. Amarjit.**

**For Respondents: Mr. Sourav Roy, Mr. Kaushal Sharma, For R-7.  
Mr. Shyam Kapadia & Mr. Dhruwa Gandhi, For R-1 to 4.  
Mr. Neel Gala & Mr. Amol Sinha, For R-2.  
Mr. Krishnendu Dutta, Mr. Rahul Kochar, Mr. Ashvini Kumar, Mr. Rohit & Mr. Kshitiz Garg, Advocates.**

**ORDER**  
**(Virtual Mode)**

**08.12.2020:** Mr. Sourav Roy Learned Counsel appears for Respondent No. 7 and he informs this Tribunal that he will file 'Vakalatnama' before the Office of the Registry today and the Office of the Registry is permitted to receive the same. For filing of 'Reply'/ 'Response'/ 'Counter' of Respondent No. 7 one week time is granted from today and the Learned Counsel for Respondent No. 7 is required to serve the copy of the 'Reply'/ 'Response'/ 'Counter' to the Learned Counsel for the Appellant and other Learned Counsels appearing for the concerned Respondents. In respect of Respondent No. 5, 6 & 8 Notices

were delivered but, today there is no representation on their behalf. The Registry is directed to List the matter on **22<sup>nd</sup> December, 2020**.

The Learned Counsel for the Appellant as well as contesting Respondents through their Learned Counsels are required to submit 'Notes of Submissions' and exchange them well before the next date of hearing. The Office of the Registry is permitted to receive the same filed by the respective Counsels in this regard.

The Learned Counsel for the Respondent No. 1 to 4 is required to file Copy of the 'Bank Statement' of ICICI for the period from January, 2020 till date, they are permitted to file the same before the 'Office of the Registry' one week before the next date of hearing and the copy of the same shall be served on the other side as well.

**[Justice Venugopal M.]**  
**Member (Judicial)**

**[Dr. Alok Srivastava]**  
**Member (Technical)**

*Sim/nn*